

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2548**

TO BE ANSWERED ON THE 10TH MAY, 2016/VAISAKHA 20, 1938 (SAKA)

NATIONAL SEX OFFENDERS LIST

**2548. DR. K. GOPAL:
SHRIMATI VANAROJA R.:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to prepare a National Sex Offenders List and make public the names of all those who have been chargesheeted by investigating agencies on various types of sexual offences against women and if so, the details thereof;

(b) whether it is a fact that a detailed concept paper has been prepared and shared with concerned agencies for their comments and if so, the details thereof;

(c) whether the Government has proposed in its draft guidelines for registration of sex offenders for inclusion of all those convicted of sexual offences ranging from voyeurism and stalking to rape and aggravated sexual assault and if so, the details thereof;

(d) whether it is also true that registration will be made only for those offenders who are 18 years and above and if so, the details thereof; and

(e) whether those convicted of sexual offences will be obliged to provide all prescribed information which may include name, address, telephone number passport number etc. and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) to (e): Draft guidelines on the proposal to set up Sex Offenders Registry in India is under preparation in consultation with relevant

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Ministries/organizations, before they are put out for wider consultation with the State Governments and the public. The initial consultation draft includes the registration of individuals convicted for offences like rape, voyeurism, stalking and aggravated sexual assault and includes possibility of registration of offenders below and above 18 years.

According to draft guidelines proposed, extensive information on the offender will be collected. This will include, inter-alia, name and aliases – registration of primary or given name, nicknames, pseudonyms, Internet identifiers and addresses, telephone numbers, addresses including temporary lodging information, travel and immigration documents, employment information, professional licenses, school/ college/institute information, vehicle information, date of birth, criminal history, current photograph, fingerprints and palm prints, DNA sample, driver's license, identification card, PAN card number, AADHAR card number and voter ID No.
